



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/ 1554/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. L. Das,
Presiding officer,
Industrial Tribunal,
Cachar, Silchar

Dated Guwahati the ¹²12 March, 2020.

Sub: **Casual leave with Station leave permission .**

Ref:- Your letter No. ITS.01/2019/43 dated 11.03.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for two days on 16.03.2020 and 17.03.2020 along with station leave permission from the evening of 13.03.2020 (after Court hour) till the morning of 18.03.2020 (before Court hour), as prayed for. The District and Sessions Judge, Cachar, Silchar and in his absence, the next senior most Judicial Officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

1556

Memo NO.HC.VII-79/2004/15557A, dated 12.3.2020

Copy to:

1. The District and Sessions Judge, Cachar, Silchar.
2. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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